

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

9. C.P. (IB)-1415/(MB/2018).

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: ISGEC Heavy Engineering Ltd.

v/s.

Shreeji Metazine LLP.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present and wants to withdraw this
Petition. Accordingly, this Petition is dismissed as withdrawn.

SD/-
V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)